

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 86 of 2011

Dated: 23rd January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. M.B. Lal, Technical Membr (P&NG)**

Gail India Limited ... Appellant (s)

Versus

Shyam Industries & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv.
Ms. Leena Tuteja
Mr. Raman Kumar
Mr. Archit Vasudeva

Counsel for the Respondent(s): Ms. Sneha Venkataramani for R-1
Representative on b/o Mr. Inderbir
Singh Alag

Appeal No. 87 of 2011

Gail India Limited Appellant (s)

Versus

**Haldyn Glass Gujarat Limited ... Respondent (s)
& Ors.**

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv.
Ms. Leena Tuteja
Mr. Archit Vasudeva
Mr. Raman Kumar
Ms. Amrita Jayas

Counsel for the Respondent(s): Ms. Sneha Venkataramani for R-1

ORDER

Heard the learned counsel for both the parties. They are directed to file their respective written submissions on or before 30th January, 2012.

Post the matter for further hearing on **6th February, 2012 at 12.00 o'clock.**

(M.B. Lal)
Technical Member (P&G)

(Justice M. Karpaga Vinayagam)
Chairperson

mk/pr